

Shri. Bali Ram Singh

2/2/96.

Adjourned to 4/3/96.

2/8.3.96

Shri M.L.Paswan, Registrar I/c

Defects in columns 1, 2, 8 & 21  
have not been removed. List on 25.3.96 for  
removing the defects.

SKS

*JK*  
( M.L.Paswan )  
Registrar I/c

3  
25/3/96.

Adjourned to 27/3/96.

4/27.3.1996

Sri M.L.Paswan, Registrar I/c

For removal of defects list this case on  
23.4.1996. No further time shall be allowed for this  
purpose.

MPS.

5/4.4.1996

( M.L.Paswan )  
Registrar I/c

Sri B.S.Birnbey, S.O. (J)

The learned counsel for the applicant Shri  
D.D.Srivastava is present. He prays to place this  
application before the Hon'ble Court for withdrawal.  
Accordingly the case is placed before the Hon'ble  
Bench on 9.4.1996 for further orders.

( B.S.Birnbey )

6/9.4.1996

Hon'ble Mr. K.D.Saha, Member (A)

Mr. D.D.Srivastava, learned counsel for the applicant submits that he wants to withdraw this case. The case is accordingly dismissed as withdrawn.

(K.D.Saha)  
Member (A)

3/4/96